CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

M.A. No.60/1891/2017 O. A. No.60/1491/2017

Date of decision: 10.01.2018

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MRS. P. GOPINATH, MEMBER (A).

...

Harjinder Singh son of Sh. Hakam Singh, age 46 years, working as Constable in the office of Police Post, Mauli Jagran, U.T. Chandigarh. Group 'C'.

... APPLICANT

VERSUS

- Home Secretary, Chandigarh Administration, U.T. Secretariat, Sector-9, Chandigarh.
- 2. Inspector General of Police, Union Territory, Chandigarh, Police Headquarters, Sector-9, Chandigarh.
- 3. Senior Superintendent of Police, Union Territory, Chandigarh, Police Headquarters, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. D.R. Sharma, counsel for the applicant.

ORDER (Oral)

...

SANJEEV KAUSHIK, MEMBER (J):-

- At the very outset, learned counsel made a statement at the Bar that he may be permitted to withdraw the instant O.A.
- 2. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 10.01.2018. Place: Chandigarh.

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